1 2	3	4	5	6	7
22. Sikkim	1.0	0.0	0.0	1.0	0.7
23. Tamil Nadu	6.0	0.0	0.0	16.3	0.0
24. Tripura	1.0	0.0	0.0	0.8	0.7
25. Uttar Pradesh	34.0	25.3	21.2	0.0	0.0
26. Uttarakhand	3.0	0.0	0.0	9.0	0.0
27. West Bengal	11.0	5.0	5.0	17.0	16.4
TOTAL	250.0	121.3	87.5	135.7	51.8

Role of Panchayats in curbing child trafficking

535. SHRI PENUMALLI MADHU: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Government has prepared an elaborate action plan for giving a greater role to Panchayats in curbing trafficking of minors and school dropouts;
  - (b) if so, the details of the action plan prepared by Government; and
  - (c) how his Ministry is planning to implement this action plan?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

## Performance of States under PEAIS

†536. SHRI SHREEGOPAL VYAS: SHRI BALAVANT *ALIAS* BAL APTE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds given to States from Central Fund on the basis of performance under Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during Eleventh Five Year Plan, and the name of such States; and
  - (b) the reasons for giving less or no funds to some States under the scheme?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) A statement indicating the funds given to the States under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during the years 2007-08 and 2008-09, namely, the first two years of the Eleventh Five Year Plan is given is Statement (See below).

(b) Funds under the PEAIS are released to the State/UTs for undertaking measures for effective devolution of Funds, Functions and Functionaries to the Panchayati Raj Institutions

<sup>†</sup>Original notice of the question was received in Hindi.